

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/26/KOB/2024 in CP/55/KOB/2020
SECTION	NCLT RULE 11
NAME OF PARTIES	RAJMOHAN R (REGISTERED VALUER) V/S JOSEPH THOMAS AND 4 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	AC VENUGOPAL. AC VIDHYA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	CS VINU THOMAS

16 April 2024

O R D E R

IA(C/ACT)/26/KOB/2024 in CP/55/KOB/2020

This is an IA bearing No. 26/KOB/2024 filed by the Applicant/Registered Valuer under Rule 11 of NCLT Rules, 2016 to direct the 3rd respondent to handover all the Audited Financial Statements and documents required by the applicant and for extension of time to complete the valuation process and to submit the report.

Learned Counsel, Mr. A C Venugopal appears along with Learned Registered Valuer, Mr. Rajmohan R through virtual mode. Respondent No.1 is represented by Learned Authorised Representative, CS Mr. Vinu Thomas through virtual mode. Respondents 2 to 5 are represented virtually by Learned Authorised Representative, CS Mr. Abhilash Nediyaalil Abraham.

A detailed order has already been passed by this bench on 21.02.2024, whereby the Respondents were granted a last and final opportunity to give the requisite data to the Registered Valuer on or before 31.03.2024 to accomplish his job.

(2)

Learned Registered Valuer submits that the un-audited Financial Statements given to him is signed only by one Director. The Respondents are directed to give the signed Financial Statements to the Registered Valuer and the details of the land and location sketch thereof to the Registered Valuer to complete his assignment. The said documents shall be furnished to the Registered Valuer within a period of 2 weeks. In the event, the Respondents fail to submit the Requisite documents to the Registered Valuer, the Registered Valuer is at liberty to submit the qualified report before this Tribunal for taking necessary action in this matter.

List this matter for further consideration on **01.05.2024**

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**